

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

Appeal No. 03/252/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
01.02.2018**

**NAME OF THE COMPANY: Income Tax Officer, Ward 5(1) Vs. Bonnies  
Design Studio Pvt. Ltd. & ROC**

**SECTION OF THE COMPANIES ACT: 252**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**For the Petitioner:** Mr. Zoheb Hussain, Sr. Standing Counsel for the  
Revenue  
Mr. Piyush Goyal, Advocate

**For the Respondent:** Mr. Manish Raj, Company Prosecutor, ROC

**ORDER**

Reserved for orders.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**